

suggest measures for ensuring normal and uninterrupted production in the Sindri fertilizer factory has been received and considered;

(b) if so, its broad recommendations; and

(c) the steps taken to implement the same?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra)

(a) to (c). The Report has been submitted to the Board of Directors of the Fertilizer Corporation of India Ltd., who propose to discuss it at their next meeting. Government will thereafter examine the Report and the Board's recommendations.

Rourkela Fertilizer Project

113. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether implementation of the Rourkela Fertilizer Project is going on strictly according to the original schedule;

(b) if not, how far it is behind schedule; and

(c) what are the reasons for the delay and when it is likely to be completed?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). The Ammonia Plant of the Rourkela Fertilizer Plant which is being erected by M/s Friedrich Uhde of West Germany is about six months behind schedule and the Nitric Acid and Nitrolimestone plants which are being erected by the Fertilizer Corporation of India Limited are about 14 months behind schedule.

(c) The reasons for delay are:

(i) Poor performance of the Civil Engineering Contractors;

(ii) Delays in the import of components of Plant and Machinery; and

(iii) Failure of Indian suppliers and fabricators to deliver equipment in time.

The Ammonia Plant is expected to be commissioned by July 1962. As regards the other plants, half the capacity is expected to be commissioned by August/September 1962 and the rest by April 1963.

Gypsum from Pakistan

**114. { Dr. Samantsinhar:
Shri Morarka:**

Will the Minister of Commerce and Industry be pleased to state:

(a) how far the cost of production of fertiliser at Sindri would go down after supply of gypsum from Pakistan;

(b) at what price the gypsum from Pakistan is purchased;

(c) what is the over-all mine head price of indigenous gypsum and that of Pakistan; and

(d) how many people would be unemployed in our gypsum areas due to this deal?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Utilization of Pakistan Gypsum will not lead to any reduction in production cost.

(b) Rs. 33 per ton F.O.R. Wagh;

(c) The mine head price of indigenous Gypsum is approximately Rs. 7 per ton. Government have no information about the mine head price of Pakistan Gypsum;

(d) The purchase of Gypsum from Pakistan is intended to build up reserves at Sindri. This will not in any way affect the indigenous mining operations and nobody will be thrown out of employment on this account.